

**FORM – 3**  
**{See Rule 54 (12)}**

**DETAILS OF FAMILY**

**Name of the Government servant :**

**Designation :**

**Date of birth :**

**Date of appointment :**

**Details of the members of my Family \* : As on \_\_\_\_\_**

<b>Sl No.</b>	<b>Name of the members of Family</b>	<b>Date of birth</b>	<b>Relationship with the officer</b>	<b>Initials of the Head of office</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>

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I hereby undertake to keep the above particulars upto date by notifying to the Head of officer any additional alternation.

**Place:**

**Date:**

**Signature of the Govt. servant**

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**Family for this purpose means:-**

- 1. Wife in the case of a male Govt. servant**
- 2. Husband, in the case of female Govt. servant**
- 3. Sons and unmarried daughters below twenty five years of age, including such son or daughter adopted legally before retirement**

**Note :-**

**Wife and husband shall include respectively judicially separated wife and husband**